

South Indian States where there is greater possibility of medium and minor irrigation than in the North.

Shri N. E. Munisamy: May I know the estimated cost that will be involved in these additional projects?

Shri M. V. Krishnappa: We have set apart Rs. 50 crores for minor irrigation works under the G.M.F. in the Second Five Year Plan. As large funds are required, where we get savings in the agricultural sector they will be diverted to increase the expenditure on minor irrigation works.

Shri Gajendra Prasad Sinha: In some of the scarcity areas, medium schemes are being undertaken to provide purchasing power as well as irrigation facilities. What will be the position where they are already not in the Second Five Year Plan?

The Minister of Food and Agriculture (Shri A. P. Jain): The present position is that we want to lay greater emphasis on minor irrigation works, and when we have any savings from anywhere we would like to divert it for establishing minor irrigation works.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Flood Control Scheme

*719. **Shri Bishwanath Roy:** Will the Minister of Irrigation and Power be pleased to state whether Government have prepared any master plan for flood control regarding the important rivers, the Ganges, Ghagra, Gandak Rapti, etc.?

The Minister of Irrigation and Power (Shri S. K. Patil): Not yet, Sir

Export of Sugar

*721. **Shri Abdul Salam:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a number of complaints had been received by Govern-

ment regarding the quality and packing of sugar exported by the Indian Sugar Mills Association to countries like Malaya etc. and also whether contracts had to be cancelled recently on account of non-shipment of the same in time;

(b) whether it is due to inability of the Association to exercise proper control; and

(c) if so, action taken by Government in the matter?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). Some complaints regarding quality and packing of sugar exported abroad were received by the Indian Sugar Mills Association and not by the Government. Enquiries revealed that complaints could not be substantiated as sugar was exported after survey and grant of necessary certificates of quality and packing by surveyors of international repute as per terms of contract. Some contracts have been cancelled recently by foreign buyers as the contracted quantity could not be shipped within the stipulated period due to port congestion, inclement weather, etc.

Sarvodaya Sahyog Samitis

*722. **Shri Heda:** Will the Minister of Food and Agriculture be pleased to state:

(a) what assistance and co-operation Government intend to give to the Sarvodaya Sahyog Samitis for starting co-operative farming based on Sarvodaya principles; and

(b) whether any co-ordination has been achieved by Government between the activities of Sarvodaya workers, various State Governments and the Central Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The question of Co-operative Farming is under consideration of the Government of India. Sarvodaya Sahyog Samitis will be provided central assistance to the extent to which these are entitled under the rules that are framed.

(b) The policy in this regard is under consideration.